COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 16 OF 2016 & IA NOS. 34 & 504 OF 2016

Dated: 17th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gutpa Energy Pvt. Ltd.Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. H.S.Jaggi

Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R-1

Mr. M.Y.Deshmukh for R-2 & R-3

<u>ORDER</u>

IA NO. 504 OF 2016

(Appl. for condonation of delay in filing counter affidavit)

Delay in filing the counter affidavit is condoned. Application is disposed of.

APPEAL NO. 16 OF 2016

We have heard learned counsel for the parties. Arguments are concluded. *Judgment is reserved.* Learned counsel for the parties may file written submissions on or before 31.05.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt